

Governments have issued instructions for payment of leave salary in favour of eligible migrant employee.

2. With a view to encourage the Central Government employees to report for duty in the valley, it has been decided to give incentive in the form of payment of transfer grant and house rent allowance to be paid to them should they decide to keep their families elsewhere. Such employees will be provided accommodation in secure places by the State Government.

3. However, many migrant Central Government employees are still fe-lactant t return to the valley. Instructions have been issued to temporarily adjust them elsewhere against the available vacancies in the respective establishments.

4. Arrangements for providing accommodation to some J & K migrants including Government employees have been made in Jammu and Delhi. Admission of the children of migrants including government employees have been taken up on priority, in consultation with the Ministry of Human Resource Development, Ministry of Health, Ministry of Agriculture, Government of J & K and other State Governments . Arrangements have been finalised for admission of students of Engineering, Medical, Agriculture and other colleges.

Indirect Advertisement of Cigarettes by Doordarshan

1713. DR. YELAMANCHILI SIVA-JI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Doordarshan while transmitting various sports events sponsored by cigarette manufacturers indirectly gives publicity to such manufacturers inspite of the ban on cigarette advertisementsbn Doordarshan; and

(b) if so, what is Government's reaction in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) As a matter of general guideline, Doordarshan staff have been instructed to avoid, while covering various sports events, focussing camera on hoardings displaying alcoholic drinks and tobacco products. However the fact that such hoardings may be placed at vantage positions, where camera has necessarily to focus or capture a particular scene of action, detracts from those efforts. It is nevertheless the endeavour of Doordarshan to avoid such instances to the extent possible.

Abduction of fishermen of Tamil Nadu

1714. SHRI M. VINCENT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of fishermen belonging to Tamil Nadu who have been abducted so far by intruders, while fishing in the sea;

(b) whether Government are taking necessary action to save the fisher-men; and

(c) what permanent remedy Government propose to provide in this regard?

THE MINISTER OF STATE IN THE, MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The Government of Tamil Nadu has informed that a total number of 874 fishermen were abducted to Sri Lanka by suspected militants and Sri Lankan Navy for allegedly fishing in the Shi Lankan waters. All of them fere subsequently released.

(b) and (c) The Coast Guard and Navy are intensively patrolling in the Palk Strait, Palk Bay areas and warn the fishermen when they go astray. The fisheries Department of Government of Tamil Nadu has also warned the fishermen not to stray into the

Sri Lankan waters for fishing. Intensive patrolling by the Navy and the Coast guards will infuse a sense of security in the minds of the fishermen and would protect them against any harassment.

कलकत्ता में सामूहिक बलात्कार

715. श्री कपिल वर्मा :
श्रीमती वीणा वर्मा :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 20 जुलाई, 1990 के विभिन्न दैनिक समाचार पत्रों में "कलकत्ता के 24 परगना जिले में सामूहिक बलात्कार" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो क्या यह भी सच है कि पिछले 2-3 सालों में महिलाओं के साथ सामूहिक बलात्कार किये जाने की घटनाओं में वृद्धि हुई; यदि हां, तो इस प्रकार की घटनाओं के राज्यवार आंकड़े क्या हैं ; और

(ग) इस संबंध में कितने अपराधी पकड़े गये और कितने अपराधियों को सजा दी गई ?

गृह मंत्रालय में राज्य मंत्री (श्री सुबोध कांत सहाय) : (क) सरकार को समाचार की जानकारी है। पश्चिम बंगाल से प्राप्त रिपोर्ट के अनुसार 17-7-1990 को कुछ बदमाश किसी प्रदीप राय की खोज में विराती रेलवे स्टेशन के पास स्थित कुछ झोंपड़ियों में आए। उसके बाद बदमाशों ने कुछ अन्य झोंपड़ियों में छापा मारा और तीन महिलाओं के साथ बलात्कार किया। भारतीय दंड संहिता की धारा 448/376/34 के अधीन एक मामला दर्ज किया गया। राज्य की सी.आई.डी. ने मामले की जांच पड़ताल की और अब तक 5 अभियुक्तों को गिरफ्तार किया है जिसमें श्रीमती विश्वास भी शामिल है जिसने अपराध को न्यायिक

रूप से मान लिया है। स्थानीय पुलिस शेष अभियुक्तों को पकड़ने के लिए प्रयास कर रही है।

(ख) और (ग) महिलाओं के साथ सामूहिक बलात्कार करने तथा ऐसे अपराधों के लिए गिरफ्तार और दंडित किए गए अभियुक्तों के बारे में अलग से आंकड़े संकलित नहीं किए जाते हैं।

चीन के साथ द्विपक्षीय संबंध

1716. श्री अनन्त राम जायसवाल :
क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) मई व जून 1990 के दौरान भारत के कितने प्रतिनिधि मंडल चीन गये और चीन सरकार से कौन-कौन से प्रतिनिधि भारत आये ;

(ख) प्रत्येक भारतीय प्रतिनिधि-मंडल में शामिल व्यक्तियों के नाम क्या हैं और कृषि, उद्योग, धार्मिक सहिष्णुता और सैन्य क्षमता के क्षेत्र में चीन द्वारा किये गये प्रयास को देखकर भारतीय प्रतिनिधि-मंडल की क्या धारणा बनी ; और

(ग) भारत के प्रतिनिधि मंडल ने चीन के अपने प्रतिस्थानियों के साथ किन-किन मुद्दों पर बातचीत की और क्या भारत ने उनके साथ कुछ समझौतों/संधियों पर भी हस्ताक्षर किये थे; यदि हां, तो इस संबंध में व्यौरा क्या है ?

विदेश मंत्रालय में राज्य मंत्री (श्री हरि किशोर सिंह) : (क) से (ग) सदन की मेज पर एक विवरण रख दिया गया है। (देखिए परिशिष्ट 155 अनुपत्र संख्या 54)

इन यात्राओं से चीन के विकास के विभिन्न पक्षों को भारत के लिए ज्यादा गहराई से समझना संभव हुआ है। इस प्रक्रिया से इन यात्राओं के क्षेत्रों में से कुछ में द्विपक्षीय सहयोग को और अधिक गति मिलने की संभावना है।